

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:332  
ANSWERED ON:21.11.2000  
RESIDENTIAL COLLEGES SCHOOLS  
SULTAN SALAHUDDIN OWASI

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) Whether the Union Government release funds to State Government for setting up of residential junior colleges/residential schools under Article 275 (I) of the constitution on yearly basis or proposal basis;
- (b) If so, the total amount demanded and released to Andhra Pradesh for the purpose during the last three years till date; and
- (c) the steps proposed to be taken to enhance the amount under the said scheme?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI SYED SHAHNAWAZ HUSSAIN)

- (a) Yes, Sir. Ministry of Tribal Affairs is releasing funds to State Governments for setting up of residential schools for enrolling tribal students for classes VI to XII out of grants under Article 275(I) of Constitution of India.
- (b) Rs.6.00 crore has been released to the Govt. of Andhra Pradesh so far as advance @Rs.1.00 crore per school for construction of 6 Model Residential Schools in Andhra Pradesh during Ninth Plan.
- (c) As per the guidelines of the Scheme, it is proposed to provide Rs.2.50 crore as non-recurring grant for each of the school and thereafter the Ministry of Tribal Affairs will also meet the recurring expenditure for running of these schools upto Rs.30.00 lakhs per annum once these schools become operational and reach their full capacity. The recurring grants will be released after the school become operational. For the first year the grant will be limited to Rs.10.00 lakhs which will be increased by 5.00 lakhs every year till it reaches Rs. 30.00 lakhs. There is no proposal to enhance the amount under the scheme during the Ninth Plan.